

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA
UNSTARRED QUESTION NO - 3556
ANSWERED ON – 02/04/2025**

Non-Signing of MOU for PM-SHRI scheme

3556 Shri Ritabrata Banerjee:

Will the Minister of *Education* be pleased to state:

- (a) whether it is fact that non signing of MOU by Government of West Bengal for PM-SHRI Scheme have resulted in the stoppage of Samagra Shiksha Funds; and
- (b) if so, the details thereof, and the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) & (b): National Education Policy (NEP) 2020 is the first education policy of the 21st century. Samagra Shiksha scheme was revamped and realigned to implement NEP 2020, and new interventions such as Early Childhood Care and Education (ECCE), Support for NIPUN Bharat, Quality and Innovation at all levels, Equity and Inclusion, Vocational Education, ICT and Digital Initiatives etc. were incorporated in the scheme i.e., Samagra Shiksha 2.0. Implementation of Samagra Shiksha is akin to implementation of NEP.

PM SHRI Scheme aims to showcase all the components of the National Education Policy 2020. Under PM SHRI scheme, the established schools are developed as exemplar schools to showcase the implementation of various components of NEP and also provide leadership to other schools in the neighbourhood. They provide leadership in their respective regions in providing high-quality education in an equitable, inclusive and joyful school environment that takes care of the diverse background, multilingual needs, and different academic abilities of children and makes them active participants in their own learning process as per the vision of NEP 2020.

Under PM SHRI Scheme, 33 States/UTs have signed the Memorandum of Understanding (MoU). However, the state West Bengal is yet to sign the MoU and onboard the PM SHRI scheme.
